

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**STARRED QUESTION NO. 216**  
ANSWERED ON 09.08.2023

**PROPOSAL TO INCLUDE HANDLOOM WEAVERS AND OTHER ARTISANS IN  
MGNREG SCHEME**

\* 216 DR. KANIMOZHI NVN SOMU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is considering to include Handloom Weavers and other Artisans in MGNREG Scheme to avoid demographic imbalance and social problems due to migration of Potters, Metal and Wood or Stone Carving, Weaving and Printing workers as well as for convenience of their traditional occupation;
- (b) if so, the details thereof;
- (c) by when final decision is likely to be taken, in this regard; and
- (d) if not, the reasons therefor?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI GIRIRAJ SINGH)**

(a) to (d): A statement is laid on the Table of the House.

**Statement in reply to Parts (a) to (d) of Rajya Sabha Starred Question No. 216 for 09.08.2023**

(a): No, Sir.

(b)&(c): Does not arise.

(d): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, is an Act to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

It is a demand driven Scheme and the types of works are mentioned in the Schedule-I of the Act. The skilled workers are engaged as per the requirement of the work.

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